

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No.33688/2015

(Arising out of impugned final judgment and order dated 22-05-2015 in WA No. 30545/2015 passed by the High Court of Judicature at Allahabad)

UNION OF INDIA & ORS.

Petitioner(s)

VERSUS

RAM NARESH & ORS.

Respondent(s)

(With appln.(s) for c/delay in filing counter affidavit and permission to appear and argue in person)

Date : 12-02-2018 These matters were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE A.M. KHANWILKAR
HON'BLE DR. JUSTICE D.Y. CHANDRACHUD

For Petitioner(s) Mr. Ajit Sinha, Sr. Adv.
Ms. Abha R. Sharma, Adv.
Ms. Niranjana Singh, Adv.
Mrs. Anil Katiyar, AOR

For Respondent(s)
Respondent-in-person

UPON hearing the counsel the Court made the following
O R D E R

List the matter on 19th February, 2018.

(Chetan Kumar)
Court Master

(H.S. Parasher)
Assistant Registrar